Scheme to mobilise financial resources by floating bonds/loans

3576. PROF. NARAIN CHAND PARASHAR: Will the Minister of TRANS-PORT be pleased to state:

- (a) whether Railways have decided to mobilise financial resources by floating the bonds/loans to be subscribed by the public;
 - (b) if so, the details thereof; and
- (c) if not, whether such a scheme would be initiated at an early date?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) No, Sir. Ministry of Finance have not given a favourable response to the proposal.

- (b) Does not arise.
- (c) No, Sir.

Reservtaion Quota for Different Places from Kishangarh Station (Western Railway)

3577. SHRI VISHNU MODI: Will the Minister of TRANSPORT be pleased to state:

(a) whether Government have received any memorandum regarding increase in reservation quota for different places from Kishangarh Station on Western Railway;

- (b) if so, the action taken by Government so far on the demand to provide more reservation facility to the people of Kishangarh and the details in this regard; and
- (c) if no action has been taken, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

- (b) The existing quotas allotted to Kishangarh Station by various trains are not being fully utilised. No increase in quotas is therefore, considered justified at present.
 - (e) Does not arise.

[Translation]

Extension of Kishsngarh-Ajmer Train up to Phulera

3578. SHRI VISHNU MODI: Will the Minister of TRANSPORT be pleased to state:

- (a) whether it is a fact that shuttle train being run between Kishangarh and Ajmer is stationed for the night in the siding in front of Kishangarh Railway Station after its arrival in the evening;
- (b) if so, whether it is being used by anti-social elements for anti-social activities in the absence of proper guard of the train;
- (c) if so, whether it is also a fact that it was extended upto Phulera Junction, yet it is still being run upto Kishangarh;
- (d) if so, this action taken by Government so far in the regard; and
 - (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) Does not arise.